

मशीनरी का आयात

1786. श्री मोठा लाल पटेल : क्या वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) नियति प्रधान उन एककों के नाम क्या हैं जिनको मशीनरी के आयात हेतु

1976-77 के दौरान आइसेस दिए गए थे तथा उस मशीनरी की कीमत कितनी है और उन देशों के नाम क्या हैं जहाँ से आयात किया जाना था तथा यह स्वीकृति किन शर्तों के आधार पर दी गई ; और

(ख) क्या इन एककों न आयात करने से पूर्ण सभी आवश्यक शर्तों का पालन किया था ?

वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्र (श्री मोहन धारिया) : (क) और (ख). जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Tax on money Collected by Youth Congress

1787. SHRI KANWAR LAL GUPTA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are aware that a large amount of money was collected by the Youth Congress during the emergency period in Delhi and outside Delhi through collections by arranging cultural programmes and publishing Souvenir etc.;

(b) if so, the facts thereof; and

(c) whether the Youth Congress has filed income-tax return so far; if so, the particulars of donations; and if not, what action Government have taken against the Youth Congress?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Government has come across certain newspaper reports which indicate that the Youth Congress has collected a large amount of money during the emergency by arranging cultural programmes and publishing souvenirs.

(b) and (c). These reports do not contain any details. Details will be obtained during assessment proceedings. Youth Congress has not filed income-tax return so far. Notice under section 139(2) of the Income-tax Act for assessment year 1977-78 is, however, being issued. During the assessment proceedings the details of amounts collected by the Youth Congress will be obtained and these amounts will be taken into consideration while framing the assessment. If during these assessment proceedings, it is noticed that the Youth Congress has earned taxable income in the past, action to assess such income will also be taken.

Export of Semi-Finished Leather

1788. SHRI KANWAR LAL GUPTA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government have received any complaint about the export of semi-finished leather to foreign countries which is exported as finished leather;

(b) if so, the facts thereof and the action taken by Government thereon; and

(c) what is the estimated loss to the Government from such export?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) General complaint of this nature was received. According to the customs authorities no such misclassified export of semi-finished leather has taken place. Consignments of finished